

- (b) (i) Review by the Government on the working of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1979-80.
- (ii) Annual Report of the Uttar Pradesh Agro Industrial Corporation Limited, Lucknow, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT-2870/86]
- (c) (i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1981-82.
- (ii) Annual Report of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT-2871/86]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board, for the year 1984-85 along with Audited Accounts, under sub-section (4) of section 14 and sub-section (4) of section 16 of the National Oilseeds and Vegetable Oils Development Board Act, 1983.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Oilseeds and Vegetable Oils Development Board for the year 1984-85.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT-2872/86]

12.07 hrs.

PUBLIC ACCOUNTS COMMITTEE

Forty **Forth**-ninth Report

[English]

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Forty-ninth Report (Hindi and English versions) of the Public Accounts Committee on "Union Excise Duties—Irregular grant of exemption on production in small scale units for and on behalf of large scale units".

STATEMENT ON "ADMINISTERED PRICE POLICY"

[English]

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : Sir, The Hon'ble Members will recall that in my Budget speech I had promised that the Government would present a policy paper on administered prices in order to initiate an open debate on this important issue. I am glad to inform the House that a discussion paper on Administered Price Policy has now been prepared and is being circulated for discussion.
[Placed in Library. See No. LT-2873/86]
As the issues are complex and the paper is reasonably brief, I do not propose to take the time of the House by going over this issue at this time.

2. The Government hopes that the issues raised in this paper will be subjected to wide discussion and open debate not only in the House but also outside, by the Public and experts. The Government is convinced that a wider debate on this important issue will facilitate the achievement of our Plan objectives with reasonable stability in prices.